

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 26.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 38/BB/2017		For Compliance	Rule-6 of I&B	Orix Auto Infrastructure Services Ltd. Vs Ilantus Technologies Pvt. Ltd.,

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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Petitioner / Applicant

Counsel for petitioner is present. The matter is listed for verification whether the petitioner counsel has complied with the objections raised. Perused the office note put up. The matter is listed for admission.

Counsel for petitioner agreed for issuing notice to the respondent before admission. Therefore, notice is ordered to the respondent before admission. Registry will prepare notice and the petitioner counsel to collect the notice and serve on the respondent.

Time granted till 16.08.2017.


MEMBER (J)


MEMBER (T)